IN THE CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI.

NAL (1.3)

CP 57/99 in OA 1074/97

New Delhi this the 25th day of May, 1999.

Hon'ble Shri S.R. Adige, Vice Chairman (A) Hon'ble Smt.Lakshmi Swaminathan, Member (J)

- 1.Summer Safaiwala s/0 Sh.Masih ,RMS, Mathura Jn.
- 2.Vishnu Kumar, Chowkidar
 s/0 Behari Lal Chaturvedi,
 RMS Mathura Jn.
- 3.Mehtab Singh Chaukidar s/0 Sh.Neksa RMS, Mathura Jn.
- 4. Vikram Singh Waterman s/0 Sh. Mehtab Singh, RMS Mathura Jn.
- 5.Janardan Swaroop Farrash s/O Sh.Bhagwat Swaroop, RMS Mathura Jn.
- 6.0m Prakash Saini Mali s/O Sh.Gyasi Ram, RMS Mathura Jn.

... Petitioners

(By Advocate Shri D.P.Sharma)

Versus

- Shri P.K.Gopinath
 Postmaster General,
 Agra Region-Pratappura, Agra.
- 2. Shri R.D.Yadav Supdt. Railway Mail Service 'X'Division, Civil Lines, Jhansi.

... Contemners.

ORDER (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Shri Sharma prays for and is allowed permission to withdraw the CP 57/99, which is accordingly dismissed as withdrawn. Notice issued to the alleged contemners are discharged.

Lakel Swaminathan)

Member (J)

(S.R. Adige)
Vice Chairman(A)